

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

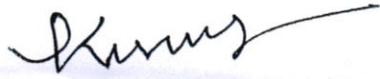
## O R D E R

No. 478 Dated: 12/07/2017

Shri Uzair Nazir, Senior System Officer, High Court wing, Srinagar, is hereby directed to visit District Courts of Leh and Kargil for a total of Six days to establish connection between these Courts and NJDG (National Judicial Data Grid), train the technical staff there, in handling the technical issues that usually come up during the uploading and replication of data and other trouble shooting and also train the staff of the Courts at each headquarter in handling of CIS and feeding of files in the same.

Further he is allowed to draw TA/DA as admissible under norms after he concludes his visit.

By order;

  
(Permod Kumar)  
Deputy Registrar (Adm.)

No: 10194-204/NR

Dated 12/07/2017

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Mr. Justice Alok Aradhe
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey  
....for their Lordships information.
4. Registrar Vigilance, High Court of J&K, Srinagar
5. Registrar Judicial, High Court wing, Srinagar
6. Principal District and Sessions Judge, Leh and Kargil
7. Central Project Coordinator, e-Court, High Court of J&K, Srinagar  
.... for information and necessary action.
8. Incharge NIC, for uploading the same on the High Court website.
9. Mr. Uzair Nazir, Senior System Officer, High Court wing, Srinagar  
...for information & compliance.

  
Deputy Registrar (Adm.)